

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 913 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 30th July, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, Jabalpur, is organizing 6 days "Training on Mediation" programme between 08-14 August, 2014 at Jabalpur.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District Panna, Katni, Mandla, Balaghat, Chhatarpur, Damoh, Chhindwara & Seoni (24 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 914 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 30th July, 2014

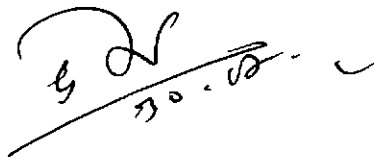
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Braj Kishore Shrivastava, District & Sessions Judge, Damoh.
2. Shri Rajdeep Singh Thakur, I C.J.Cl.-I & C.J.M., Seoni.
3. Shri Ashok Gupta, I C.J.Cl.-I & CJM, Damoh.
4. Shri Jaishankar Shrivastava, II C.J.Cl.-I & ACJM, Chhatarpur.
5. Shri Balram Yadav, I C.J.Cl.-I & C.J.M., Panna.
6. Shri Harprasad Banshkar, I C.J.-I & CJM, Mandla.
7. Shri Pradeep Kumar Dubey, AJ to I C.J.Cl.-I, Chhatarpur.
8. Shri Sandeep Kumar Patil, AJ to C.J.Cl.-I, Lakhnadon, District Seoni.
9. Shri Rakesh Kumar Thakur, II C.J.Cl.-I, Balaghat.
10. Shri Prempal Singh Thakur, C.J.Cl.-I, Amarwara, District Chhindwara.
11. Shri Siddhartha Kumar Sharma, II C.J.Cl.-II, Chhindwara.

12. Smt. Veena Xalxo, II C.J.Cl.-II, Damoh.
13. Shri Varun Punase, I C.J.Cl.-II, Seoni.
14. Smt. Manjul Pandey, I C.J.Cl.-II, Nowgong, District Chhatarpur.
15. Shri Anil Kumar Namdeo, II C.J.Cl.-II, Laundi, District Chhatarpur.
16. Shri Hemraj Sanodiya, C.J.Cl.-II, Nainpur, District Mandla.
17. Shri Madhav Prasad Namdeo, C.J.Cl.-II, Pathariya, District Damoh.
18. Shri Mahendra Kumar Uikey, C.J.Cl.-II, Sausar, District Chhindwara.
19. Shri Virendra Verma, I C.J.Cl.-II, Hatta, District Damoh.
20. Shri Lovekesh Singh, I C.J.Cl.-II, Chhatarpur.
21. Shri Deenanath Wadiva, C.J.Cl.-II, Junardeo (Jamai), District Chhindwara.
22. Shri Abhishek Soni, II C.J.Cl.-II, Seoni.
23. Shri Dheeraj Kumar, III C.J.Cl.-II, Bijawar, Chhatarpur.
24. Shri Satish Sharma, II AJ to I C.J.Cl.-II, Katni.

With a direction to participate in the 6 days "Training on Mediation" programme between 08-14 August, 2014, at Jabalpur.

3. District and Sessions Judge, Panna/ Katni/ Mandla/ Balaghat/ Chhatarpur/ Damoh/ Chhindwara/ Seoni for information and necessary action.
 - **The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 1065/2014, dated 04.07.2014 and 1262/2014, dated 23.07.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL